

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A.No.161 of 2013 in DFR No. 911 of 2013

Dated : 21st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Jaipur Vidyut Vitran Nigam Ltd. & Ors. ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s): Mr. P.N. Bhandari

ORDER

I.A.No.161 of 2013
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 02.07.2013.

Dasti service is permitted.

Post the matter on **02.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/pg